

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI RAVICHANDRAN RAMASAMY  
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(IBC)/22/KOB/2024
SECTION	SEC. 7 IBC
NAME OF PARTIES	AYYAPPAN NAIR RAGHAVAN PILLAI V/S ATTUKAL DEVI INSTITUTE OF MEDICAL SCIENCES LIMITED
PETITIONERS ADVOCATE/ PROFESSIONAL	ARTIS LAW HOUSE
RESPONDENTS ADVOCATE/ PROFESSIONAL	PHILIP MATHEW, JINAN K R, MA SHAJI, VINAY MATHEW JOSEPH, KARTHIKA K J

22nd JULY 2024

## ORDER

### CP(IBC)/22/KOB/2024

Learned Counsel, Mr. Bijoy Pulipra appears on behalf of the Petitioner through virtual mode. Learned Counsel, Mr. M A Shaji appears physically on behalf of the Respondent and submitted that the learned arguing Counsel is out of country, hence sought for an adjournment. Request acceded to.

At the request of the Counsel appearing on behalf of the Respondent, list this matter for final hearing on **05.08.2024**. Counsels for both sides are directed to be present on next date fixed for hearing to argue the matter. **No further adjournment shall be granted.**

Sd /-

RAVICHANDRAN RAMASAMY  
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI  
MEMBER (JUDICIAL)